

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 03**

**C.P. (IB)/195(MB)2024**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **26.03.2024**

NAME OF THE PARTIES: **MARIANELLA PROPERTIES PRIVATE LIMITED**

Section 10 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. Mr. Prakhar Tandon, Advocate appeared for the Petitioner.
2. Learned Counsel for the Corporate Applicant informs that copy of the petition has already been served to the Financial Creditor. However, service of the petition to the IBBI is yet to be done.
3. List this matter on **18.04.2024** for hearing.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**

Sapna